

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

COMP.APPL/ 82 (CH)2024
COMP.APPL/ 83 (CH)2024
COMP.APPL/100 (CH)2024
COMP.APPL/101 (CH)2024
COMP.APPL/118 (CH)2024
In
C.P.(CAA)/4/Chd/Pb/2024
(2nd Motion)

IN THE MATTER OF:-

Khanna Paper Mills Limited

...

Transferor Company

Under Section: 230-232, CA 2013
Rule : 11 NCLT, 2016

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.08.2024.

Sd/-

Court Officer

July 12, 2024
Atiqur Rehman